

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/185/(IB)/2017
NAME OF THE PETITIONER(S) : JOHNSON LIFTS PVT LTD
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

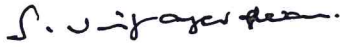
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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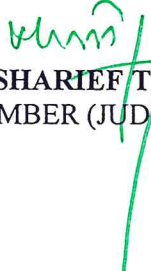
REPRESENTATION BY WHOM

Rose Blessed King	Petitioner	Prof.
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ORDER

The legal manager representing Respondent Company present. Counsel for Corporate Debtor present and submitted that he is ready to give post dated cheques for the amount as agreed by the petitioner and prays for time. At request, time is enlarged. Put up on 08.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)